

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA

UNSTARRED QUESTION No. 499

TO BE ANSWERED ON FRIDAY, NOVEMBER 18, 2016

KARTIKA 27, 1938 (Saka)

Investment Bottlenecks

499. SHRI KAUSHALENDRA KUMAR:

Will the Minister of FINANCE be pleased to state :

- a) whether the projects of foreign investors/companies are delayed due to investment issues bottlenecks pertaining to taxation and environmental clearance discouraging the potential foreign investors;
- b) if so, the details thereof; and
- c) the steps taken by the Government to address the above issues and expedite the timely clearance of projects of foreign investors/companies and boost investor sentiments?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) The projects of foreign investor/companies are not delayed due to investment bottlenecks pertaining to taxation.

There are 39 categories of projects in the schedule which require Environmental Clearance. These proposals are processed as per the provisions under the Environmental Impact Assessment Notification, 2006. These projects are accorded approval within the stipulated time frame after receiving documents from the Project proponent and State Government.
